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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/101/2016  
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited  
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others  
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
	V. Han' kum for Egure & Co	for Respondents 1-31 & 33	V. Han' kum
	M.A MURTHUZA ALI For M/S PRAKASHA GOKLANY	Counsel for Respondent 32	M.A MURTHUZA ALI
	R SUBRAMANIAM for SVELU	Counsel for Petitioner	R Subramaniam

**ORDER**

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner submitted the arguments in part. For further arguments, put up on 31.08.2017 at 10.30 A.M.

Sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)